

to lay on the Table a copy of the Notification No. S.O.516(E) (Hindi and English versions) published in Gazette of India dated the 14th August, 1991 fixing the maximum price of fertiliser with immediate effect to be sold in bags to tea, coffee or rubber plantations or to cultivators under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See. No. LT-542/91]

13.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Wild Life (Protection) Amendment Bill, 1991, which has been passed by the Rajya Sabha at its sitting held on the 28th August, 1991:-

WILD LIFE (PROTECTION) AMENDMENT BILL 1991

As Passed by Rajya Sabha

[English]

SECRETARY GENERAL: Sir, I lay on the Table the Wild Life(Protection) Amendment Bill, 1991, as passed by Rajya Sabha.

13.08 hrs.

MATTERS UNDER RULE 377

31 (I) Need for Central assistance to curb the growing activities of Naxalites in Madhya Pradesh

[Translation]

SHRI MOHANLAL JHIKRAM (Mandla):
The Naxalite activities are gaining ground

day by day in Madhya Pradesh and their activities could not be controlled at all. In the short span of just one month three big tragic incidents have occurred in Madhya Pradesh, in which lives of 25 policemen were lost. How long such loss of lives will continue? I request the Central Government to provide necessary sophisticated arms and ammunition to the State for curbing the growing activities of Naxalites there. It should also be provided latest equipments to detect mines to prevent recurrence of such incidents.

352
(II) Need to supply adequate quantity of diesel and kerosene to fishermen and transport corporation in Tamil Nadu on subsidised rates (MOR 377)

[English]

SHRI R. DHANUSKODI ATHITAN (Tiruchendur): Sir, in Tamil Nadu many bus services have been cancelled due to diesel shortage. Though the oil crisis is over yet diesel cut has not been relaxed to the transport corporations.

In my Parliamentary Constituency also more than 30 routes are closed by the KTC and NTC due to the diesel shortage. Likewise the availability of kerosene and diesel to the fishermen for their boat engines has also been lessened.

The fishermen are working hard to catch fish to meet the domestic consumption as well as to earn foreign exchange. The Central Government should provide kerosene and diesel on subsidised prices and ensure the availability of kerosene and diesel to them on top priority. The Government should distribute kerosene to the fishermen out-board engines on ration card basis.

So, urge upon the Petroleum Ministry to lift the diesel cut for transport corporation (whether it is direct or indirect) and ensure prompt supply of kerosene and diesel to fishermen on subsidised rates for their fishing activities.